

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:579  
ANSWERED ON:02.03.2007  
ENVIRONMENT CLEARANCE TO GAMES VILLAGE  
Deora Shri Milind Murl

**Will the Minister of URBAN DEVELOPMENT be pleased to state:**

- (a) whether the Government has decided to construct a Games Village on permanent basis on the Yamuna riverbed near Akshardham Temple;
- (b) if so, whether the environmental clearance has been obtained for construction of Games Village;
- (c) if so, the expenditure likely to be incurred thereon; and
- (d) the time by which the construction of the village is likely to be completed?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT ( SHRI AJAY MAKEN )

(a)&(b): Delhi Development Authority (DDA) has reported that it has been assigned the responsibility for developing the Commonwealth Games Village at NOIDA Mor adjacent to Akshardham Temple. DDA has also reported that environmental clearance for the Village was accorded by Ministry of Environment and Forest on 14.12.2006 subject to certain conditions. Further, the Ministry of Environment and Forest has also allowed DDA on 21.2.2007 to go ahead with the Planning of construction work, permanent or temporary, subject to the condition that actual work on permanent structure shall not start till mitigation/abatement measures against upstream flooding are identified through studies.

(c)&(d): The Games Village is proposed to be developed through Public-Private Participation mode. The estimated expenditure to be incurred by DDA is about Rs.211 crore and is targeted to be completed by June 2010.